

**GOVERNMENT OF INDIA
SCIENCE AND TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4070
ANSWERED ON:05.09.2012
DEVELOPMENT OF LATEST TECHNOLOGIES
Das Shri Ram Sundar;Karwariya Shri Kapil Muni

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether the National Research Development Corporation has developed latest technologies;
- (b) if so, the details thereof;
- (c) whether the NRDC has got these technologies patented;
- (d) if so, whether the users have been permitted to market these technologies developed by it;
- (e) if so, the details of terms and conditions in this regard; and
- (f) the total revenue generated by marketing these technologies during the last three years and the current year?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (DR. ASHWANI KUMAR)

- (a) & (b) No Madam. However, National Research Development Corporation (NRDC) promotes, develops, nurtures and commercializes technologies generated by the research institutions and universities in the country. Till date, NRDC has signed 4789 technology license agreements with industry / entrepreneurs for commercialization. Many technologies have been licensed to multiple licensees over different years, resulting in that many technology license agreements.
- (c) NRDC provided assistance for filing a total of 411 patents on technologies of various research institutions, universities and individuals over the last five years, which even included technologies, not assigned to NRDC.
- (d) The users are not allowed to market the technologies, licensed to them by NRDC. Licensees are allowed commercial exploitation of the technologies, by themselves only.
- (e) & (f) Does not arise.